

since improved; and

(e) the steps being taken to overcome the loss suffered by the Railway?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) and (b). Exact assessment of loss suffered cannot be quantified precisely; it is approximately Rs. 100 crores.

(c) 5502 due to anti-reservation agitation.

(d) At present no train is cancelled on this account.

(e) No concrete proposal has yet been formalised.

#### **Decrease in Demand of Petroleum & Products**

922. SHRI UTTAM RATHOD:  
SHRI RAJVEER SINGH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the demand of petroleum and petroleum products has fallen since June, 1990, when the Government had introduced a series of measure to conserve petroleum products much before and Gulf Crisis began;

(b) if so, the details thereof, commodity wise; and

(c) the saving of foreign exchange due to less demand of petroleum and petroleum products separately?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b). The growth in consumption of petroleum products

has declined since July, 1990. The growth was 1.5% in July-November, 1990 compared to 9.4 in July—November, 1989.

(c) An additional quantity of about 1.7 million tonnes of petroleum products would have been consumed during July-November, 1990 in case in growth was at the same level as in the corresponding period of the previous year. The saving in foreign exchange can not be fully assessed due to large fluctuations in the international price of crude oil and petroleum products in the recent past.

#### **Private Sector Participation in Power Generation**

923. SHRIMATI T. MANEMMA:  
SHRI M.V.  
CHANDRASHEKARA  
MURTHY:  
SHRI RAJAMOHAN REDDY:  
SHRI V. SREENIVASA  
PRASAD:

Will the Minister of ENERGY be pleased to state:

(a) whether twenty-eight firms have submitted their plans for setting up of power projects in the country;

(b) if so, the State-wise details of the proposals;

(c) whether these power projects have been considered and approved by the Union Government;

(d) the number and names of private sector organisations which are to set up power projects in the country;

(e) the names of the State where these power projects by private sector will be allowed during 1990-91;

(f) whether the involvement of private

sector parties in power generation will have any impact on the power generation situation in the country; and

(g) if so, the facts and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRIBABANRAO DHAKNE): (a) to (g). Several private sector entrepreneurs have evinced interest in setting up power projects, as listed in statement. Only 8 (Eight) Feasibility Reports for Power Projects have been submitted to the CEA. Out of these 4 (four) Projects have been techno-economically cleared. These are GIPCL (144 MW), AECO (Vatwa) 99 MW,

CESC Southern Generating Station (135 MW), AP Gas Power Corporation, Vijayeswaran (99 MW) are being implemented. The other 4 projects are Tata Electric Company's OCGT Trombay 180 MW, and Bihar Pumped storage 150 MW, Bombay Suburban Electric Supply's Dahanu 500 MW in West Bengal are under techno-economic examination by the Central Electricity Authority.

The private sector participation is expected to bring in additional resources into power generation and distribution which may augment availability of power and bridge to the extent possible the shortfall in generation.

## STATEMENT

*Details of Power Projects from Twenty Eight firms for setting up of Thermal, Coal, Lignite, Oil Gas and Hydel Power Stations in Eleven States in Private Sector*

S.No.	State	Region	Agency	Type	MW	Remarks
1	2	3	4	5	6	7
1.	Rajasthan	NR	CS Chittorgarh	Coal	420	F.R.N.S
2.	Himachal Pradesh	NR	Kusum, Kusum HE	Hydel	300	F.R.N.S
3.	Uttar Pradesh	NR	HINDALCO TPS	Coal	600	F.R.N.S
4.	Maharashtra	WR	TATA, Bhira PS	Hydel	150	Under TEC
5.	Maharashtra	WR	BSES, Dahanu	Coal	500	Under TEC
6.	Maharashtra	WR	CSCPL, Ship/Barge	Oil	110	F.R.N.S
7.	Maharashtra	WR	Lloyds, GBS	Gas	330	F.R.N.S
8.	Maharashtra	WR	Nippon Dendro	Coal	420	F.R.N.S
9.	Maharashtra	WR	Ballarpur Ind.	Coal	500	F.R.N.S
10.	Maharashtra	WR	Tata, Trombay	Gas	180	Under TEC

S.No.	State	Region	Agency	Type	MW	Remarks
1	2	3	4	5	6	7
11.	Madhya Pradesh	WR	Martin TPS	Coal	500	F.R.N.S
12.	Gujarat	WR	NDDB, Sumarkha	Gas	236	F.R.N.S
13.	Gujarat	WR	GIPCI, CCGT	Gas	144	TEA/OG
14.	Gujarat	WR	AECO, Vatwa, CCGT	Gas	99	TEA/CG
15.	Andhra Pradesh	SR	Richman Silk GBS	Gas	N.I.	F.R.N.S
16.	Andhra Pradesh	SR	SFPL, Sancheti GBS	Gas	N.I.	F.R.N.S
17.	Karnataka	SR	LKPC, Coal TPS	Coal	250	F.R.N.S
18.	Tamil Nadu	SR	SEDCO, Coal TPS	Coal	420	F.R.N.S
19.	Tamil Nadu	SR	GM Swami & Associate, LTPS	Lig.	210	F.R.N.S
20.	Tamil Nadu	SR	—do—	Gas	1000	F.R.N.S
21.	Andhra Pradesh	SR	APGPC, VIJAYESWARAM	Gas	99	TEA/OG

S.No.	State	Region	Agency	Type	MW	Remarks
1	2	3	4	5	6	7
22.	Andhra Pradesh	SR	ABAN. KRISHNAGODAVARI	Gas	150	F.R.N.S
23.	West Bengal	ER	CESC, BUDGE BUDGE	Coal	500	Under TEC
24.	Orissa	ER	INDAL TPS	Coal	67.5	F.R.N.S
25.	Orissa	ER	LKPC, Daitry TPS	Coal	260	F.R.N.S
26.	West Bengal	ER	CESC, S. Gen. Station	Coal	135	TEA/OG
27.	N.I.	NI	DCL, Coal or Gas	Gas	N.I.	F.R.N.S
28.	N.I.	NI	SFGC, Gas Based PP	Gas	N.I.	F.R.N.S
					Total	8480.50

**N.B.** F.R.N.S. : Feasibility Report Not Submitted

N.I. : Not Indicated

Under TEC: Under Techno-Economic Clearance

TEA: Techno-Economically Approved

OG: Ongoing